

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. C.P.(CAA)/60(MB)2024 IN C.A.(CAA)/2(MB)2023

IN THE MATTER OF

BLR LOUNGE SERVICES PRIVATE LIMITED

Sec. 230-232 of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Counsel for the Petitioner
For the Respondent:

ORDER

C.P.(CAA)/60(MB)2024

On the request of the Ld. Counsel for the Petitioner, adjourned to **24.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)